

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA No. 411 of 2015 in  
DFR No. 1748 of 2015**

**Dated: 26<sup>th</sup> November, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Power Grid Corporation of India Ltd. ....Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Ors. ....Respondent(s)**

**Counsel for the Appellant (s) : Mr. Gautam Chawla  
Ms. Akansha Tyagi**

**ORDER**

**IA No. 411 of 2015  
(Appl. for condonation of delay)**

Issue notice to the Respondents returnable on 05.01.2016. Dasti in addition is permitted.

List the matter on **05.01.2016.**

**(I.J. Kapoor)  
Technical Member  
ts/dk**

**(Justice Ranjana P. Desai)  
Chairperson**